

ITEM NO.105

COURT NO.7

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6451/2019

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

INSTITUTE OF ADVANCE STUDIES

Respondent(s)

WITH C.A. No. 6467/2019

C.A. No. 6466/2019

C.A. No. 1772/2020

C.A. No. 6473/2019

C.A. No. 8386-8391/2019

(IA No.148743/2019-CONDONATION OF DELAY IN FILING and IA
No.148742/2019-STAY APPLICATION)

C.A. No. 6469/2019

C.A. No. 6459/2019

C.A. No. 6695/2019

C.A. No. 6468/2019

C.A. No. 6471/2019

C.A. No. 6465/2019

C.A. No. 6470/2019

C.A. No. 6472/2019

C.A. No. 6452/2019

C.A. No. 6457/2019

C.A. No. 6456/2019

C.A. No. 6454/2019

C.A. No. 6458/2019

C.A. No. 6453/2019

C.A. No. 6464/2019

C.A. No. 6460/2019

C.A. No. 6462/2019

C.A. No. 6455/2019

C.A. No. 6461/2019

C.A. No. 6463/2019

Date : 02-08-2023 These appeals were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL**

For Appellant(s)

**Mr. Vikramjit Banerji, A.S.G.
Mr. Arijit Prasad, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Ms. Chinmayee Chandra, Adv.
Mr. Vanshaja Shukla, Adv.
Mr. B. Krishna Prasad, AOR**

For Respondent(s)

Mr. E. M. S. Anam, AOR

**Mr. Rupender Sinhmar, Adv.
Mr. Surjeet Bhadu, Adv.
Mr. Veer Singh, Adv.
Ms. Udit Singh, AOR**

**Mr. A. Karthik, AOR
Mr. Cherian Punnoose, Adv.
Mr. Arsh Khan, Adv.
Ms. Smrithi Suresh, Adv.
Ms. Sreepriya K, Adv.
Ms. Neeta Sanjay Savale, Adv.**

**Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Madan M. Bora, Adv.**

**Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.**

Dr. M.P. Raju, Adv.
Mr. Babu Malayil, Adv.
Dr. P. George Giri, Adv.
Mr. Ginesh P, Adv.
Mr. P. George Giri, AOR
Ms. Jasmin Kurian Giri, Adv.
Mr. Shaji Sebastian, Adv.

Mr. M. T. George, AOR

Mr. James P. Thomas, AOR
Mr. Ravi Sagar, Adv.
Mr. K K Vinosh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by the learned senior counsel
appearing for the appellants, list on 23rd August, 2023.

The parties are directed to file brief submissions
in writing before the next date.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER